

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 82
TO BE ANSWERED ON 15TH DECEMBER, 2017**

PICTORIAL WARNING ON TOBACCO PRODUCTS

82. SHRI ANOOP MISHRA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of the initiatives taken by this Ministry under the National Tobacco Control Programme (NTCP) guidelines to ensure that all products manufactured in registered factories print the pictorial health warning;
- (b) the details of the monitoring mechanism implemented for the same and details of the cases being reported for noncompliance and action taken by the department since April 2016 till now, State-wise;
- (c) the details of the Bidi Rollers who have been sensitized about the health hazards of bidi rolling in coordination with Health Department during the three years, State-wise; and
- (d) the details of implementation of vocational training of bidi rollers for alternative livelihood opportunities and the number of bidi rollers benefited by the same during the said period, State-wise?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a) & (b): The Ministry communicates to several Central Ministries/Departments viz. Revenue (Central Board of Excise and Customs), Civil Aviation, Tourism, Labour, External Affairs, Commerce, etc. and States/Union Territories about the notification of new health warning as and when it is notified and also provides soft copies of notified specified health warning to them for its compliance.

A provision has been made in National Tobacco Control Programme (NTCP) guidelines that Secretary Labour/Labour Commissioner or the Nominee (member of the State Level Coordination Committee), Sales Tax Officer & District Labour Officer (member of the District Level Coordination Committee) shall ensure that all tobacco products manufactured in registered factories print the pictorial health warning.

The onus of enforcing various provisions of the Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003 (COTPA, 2003), lies with the States/UTs.

The details of the cases reported for non-compliance of the same and action taken in this regard since April 2016 till now are enclosed at **Annexure – I**.

(c) & (d): The Ministry of Labour and Employment has initiated a Skill Development Programme this year in coordination with this Ministry, World Health Organization, International Labour Organization, United Nations Development Programme and other Ministries for beedi workers. Through this programme, beedi rollers are also being sensitized about the health hazards of bidi rolling. Details of the beneficiaries under this programme are at **Annexure-I1**.

Annexure-I

S · N ·	States/UTs	2016-17			2017-18 (till date)		
		No. of cases	Action taken	Amount collected (in Rs.)	No. of cases	Action taken	Amount collected (in Rs.)
1.	Assam	47	Fined	15,750	13	Fined	11,700
2.	Gujarat	190	Challan issued	26,100	51	Challan issued	5,300
3.	Jharkhand	-	-	-	3	FIR lodged, investigation underway	-
4.	Karnataka	27	-	-	106	-	-
5.	Kerala*	26	-	0	248	-	0
6.	Odisha	1	Forwarded to court	-	-	-	-
7.	Punjab	1	Seized loose cigarettes containing nicotine. Case launched in the court of CJM Jalandhar under section 22/5/7 of COTPA 2003 (State Vs. Manoj Puri (2015) at CJM Jalandhar)	1,000	62	Challans issued by the Deptt. of Legal Metrology against loose cigarettes (25 challans paid and 37 pending)	97,500
8.	Rajasthan	31 seizure	22 presented in court	-	4 seizure	3 presented in court and 1 penalized	2,000
9.	Uttar Pradesh	933	Yes	9,61,500	1,312	Yes	11,51,200

* These figures are for the calendar Year 2016 and 2017 respectively.

STATUS OF SKILL DEVELOPMENT OF BEEDI WORKERS

TRAINING BATCHES AND NO. OF TRAINEES												PLACEMENT PROVIDED TILL DATE	
Sl. NO.	Region	District	Started Till Date			Completed Till Date			Continuing Beyond 31.10.2017			Total	
			Batches	Trainees		Batches	Trainees		Batches	Trainees			
				Beedi Workers	Dependents		Beedi Workers	Dependents		Beedi Workers	Dependents	Beedi Workers	Dependents
1	Raipur	Rajnandgaon	02	18	23	01	03	18	01	15	05	0	12
		Raipur	01	01	24	0	0	0	01	01	24	0	0
		Dhamtari	03	19	25	0	0	0	03	19	25	0	0
		Kanker	02	01	23	01	01	23	01	0	20	0	08
2	Jabalpur	Bhopal	01	04	09	0	0	0	01	04	09	0	0
3	Banglore	Ramnagar	02	25	30	0	0	0	02	25	30	0	0
4	Guwahati	Dubri	01	36	0	01	36	0	0	0	0	0	01
5	Nagpur	Ahmednagar	01	0	06	0	0	0	01	0	06	0	0
6	Kerala	Kasaragod	01	0	04	01	0	04	0	0	0	0	0
		Kannur	01	0	07	0	0	0	01	0	07	0	0
7	Ahemdabad	Mahesana	01	16	04	0	0	0	01	16	04	0	0
8	Kolkatta	Coochbehar	04	151	0	04	151	0	0	0	0	05	0
		North 24 Paraganas	07	105	0	07	105	0	0	0	0	0	0
9	Odisha	Sambalpur	07	21	120	04	10	81	03	11	39	08	33
		Nayagarh	05	18	66	04	18	65	1	0	01	01	16
		Dhenkanal	02	0	08	02	0	08	0	0	0	0	05
		Deogarh	03	02	37	01	0	18	02	02	19	0	0
		Jajpur	01	0	07	0	0	0	01	0	07	0	0
		Bolangir	02	0	09	0	0	0	02	0	09	0	0
10	Tiruneveli	-	0	0	0	0	0	0	0	0	0	0	
11	Patna	-	0	0	0	0	0	0	0	0	0	0	
12	Ranchi	-	0	0	0	0	0	0	0	0	0	0	
13	Allahabad	-	0	0	0	0	0	0	0	0	0	0	
14	Hyderabad	-	0	0	0	0	0	0	0	0	0	0	
15	Ajmer	-	0	0	0	0	0	0	0	0	0	0	
		Grand Total	47	417	402	26	324	217	21	93	205	14	75

